

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 12th October, 2022

In the public interest, the Hon'ble High Court has been pleased to issue the transfer and posting order in respect of the following Judicial Officers of Tripura Judicial Service:

No.F.13(1) (a)-HC/2022/25739 : Sri Ravi Dahiya, a Grade-I Officer of Tripura Judicial Service who has been discharging official duties in Delhi as OSD is hereby transferred and posted as the **Addl. District & Sessions Judge (Court No.3), West Tripura District, Agartala** *vice Shri Amrendra Kumar Singh transferred;*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Sri Ravi Dahiya as Addl. Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Sri Dahiya is hereby directed to join his new assignment immediately on reopening of the Court.

No.F.13(1)(a)-HC/2022/25740 : Sri Rajib Bhattacharjee, Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala is hereby transferred and posted as the Addl. District & Sessions Judge, Khowai District, Khowai *in the newly created Court.*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Sri Rajib Bhattacharjee as Addl. Sessions Judge, Khowai Sessions Division, Tripura with Headquarters at Khowai with effect from the date of his taking over charge as such.

The District & Sessions Judge, Khowai District, Tripura is directed to make necessary arrangement for accommodation of the Court and Office of the Addl. District & Sessions Judge, Khowai District, Tripura.

Sri Bhattacharjee is hereby directed to join his new assignment immediately after being relieved by *Smt. Jhuma Datta Chowdhury.*

No.F.13(1) (a)-HC/2022/25741 : Smt. Jhuma Datta Chowdhury, a Grade-I Officer of Tripura Judicial Service, now posted as the Addl. District & Sessions Judge, Unakoti District, Kailashahar, Tripura is hereby transferred and posted as the Secretary, High Court Legal Services

Committee, High Court of Tripura, Agartala *vice Sri Rajib Bhattacharjee transferred.*

The District & Sessions Judge, Unakoti District, Kailashahar is directed to arrange release of Smt. Chowdhury so as to enable her to join her new assignment immediately after reopening of the Court.

No.F.13(1) (a)-HC/2022/25742 : Sri Amrendra Kumar Singh, a Grade-I Officer of Tripura Judicial Service, now posted as the Addl. District & Sessions Judge, Court No.3, West Tripura District, Agartala is hereby transferred and posted as the Addl. District & Sessions Judge, Unakoti District, Kailashahar, Tripura *vice Smt. Jhuma Datta Chowdhury transferred.*

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Sri Amrendra Kumar Singh as Addl. Sessions Judge, Unakoti Sessions Division, Tripura, with Headquarters at Kailashahar with effect from the date of his taking over charge as such.

Sri Singh is hereby directed to join his new assignment immediately on reopening of the Court after being released by the District & Sessions Judge, West Tripura District, Agartala.

By order,

Sd/-

(D. M. Jamatia)

Registrar General

No.F.13(1)(a)-HC/2022/25743-96

Dated, Agartala, the 12th October, 2022

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Director, Tripura Judicial Academy, Agartala;
06. The LR & Secretary, Law Department, Government of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Judicial), High Court of Tripura, Agartala;
09. The District & Sessions Judge, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar.

10. The Judge, Family Court, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/Belonia, South Tripura District/ Udaipur, Gomati District.
11. The Member Secretary, Tripura State Legal Services Authority, Agartala;
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
13. **Sri Ravi Dahiya, a Grade-I Officer of Tripura Judicial Service** who has been discharging official duties in Delhi as OSD *for information and strict compliance*;
14. **Sri Rajib Bhattacharjee**, Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala *for information and strict compliance*;
15. **Smt. Jhuma Datta Chowdhury**, Addl. District & Sessions Judge, Unakoti District, Kailashahar *for information and strict compliance*;
16. **Sri Amrendra Kumar Singh**, Addl. District & Sessions Judge, Court No.3, West Tripura District, Agartala *for information and strict compliance*;
17. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
18. The Joint Registrar, High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. All Deputy Registrars, High Court of Tripura, Agartala;
21. The Treasury Officer, Treasury Nos. I & II, Agartala, West Tripura District;
22. The Treasury Officer, Khowai, Tripura;
23. The Treasury Officer, Kailashahar, Unakoti, Tripura;
24. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
25. All Assistant Registrars, High Court of Tripura, Agartala;
26. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officers in the official website of the High Court of Tripura;
27. The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala;
28. Personal file of the Officers concerned;
29. ORDER FILE.

Registrar General